

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 18.10.2022 (TUESDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 318 & 319 of 2022	Chhota Vs. Kashi Vishwanathan Sivaraman & Anr. With	Akhilesh Kalra	Aditya Gauri Amar Vivek-R1
2.	Comp. App. (AT) (Ins) No. 728 of 2022	Singhi Infrapower Projects Pvt. Ltd. Vs. Kashi Viwanathan Sivaraman Liquidator of Haridwar Iron & Ispat Rollings Ltd.	Rajeev Aggarwal	Abhinav Tyagi Amar Vivek-R1

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 1257 of 2022	Ankit Polytex Pvt. Ltd. Vs. RT Packaging Ltd.	Ashish Choudhury	
4.	Comp. App. (AT) (Ins) No. 1259 of 2022	Revolution Infocom Pvt. Ltd. Vs. Sandwoods Infratech Projects(P) Ltd. Through Ravinder Kumar Goel (RP)	Abhishek Anand	
5.	Comp. App. (AT) (Ins) No. 1263 of 2022	Fortune Chemical Ltd. Vs. Ashok Kumar Jaiswal & Anr.	Arijit Mazumdar	
6.	Comp. App. (AT) (Ins) No. 1264 of 2022	Chhedi Rajbhar Vs. Daaksh Jute LLP & Ors.	Shashwat Anand	
7.	Comp. App. (AT) (Ins) No. 1265 of 2022 & I.A. No. 3872 of 2022 (With Defects)	Commercial Tax Department Vs. Mrs. Teena Saraswat Pandey & Anr.	Mrinal Elker Mazumdar	

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**By order of Hon'ble Chairperson
-sd/-
Registrar**